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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ 51 /2017




PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : MOHD. SANEER SIRAJUDDEIN & 1

NAME OF THE RESPONDENT(S) : P.V KUTTY & 2 ORS

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	VINEET S	for R ₁ - R ₂	
2.	Anubhuti Menon	for R ₃	
3.	T.K. Bhaskar Priyadarshini Aditi Keerti	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for R1 & R2 and counsel for R3 present. Counsel for R1 & R2 stated that he received documents from the counsel for petitioner and sought time to give a reply as there was a medical emergency in the family of the respondents. Considering the request this Bench is inclined to grant time. Put up on 26.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)